

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :06-02-2025

Date : 06.02.2025

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
013/2025	06.02.2025	WP (C) - 3403/2025	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 04	WRIT BRANCH-7
014/2025	06.02.2025	WP (C) - 31072/2024	J. D. MUDULI	C.O.	COURT NO. 10	Order Dtd. 2025-02- 04	WRIT BRANCH-4
015/2025	06.02.2025	WP (C) - 3692/2025	S. CHOUDHURY	C.O.	COURT NO. 6	Order Dtd. 2025-02- 05	WRIT BRANCH-8
016/2025	06.02.2025	WP (C) - 2911/2025	H. K. PATRA	C.O.	COURT NO. 6	Order Dtd. 2025-02- 04	
017/2025	06.02.2025	WP (C) - 2105/2025	S. R. PATTNAIK	C.O.	COURT NO. 6	Order Dtd. 2025-02- 04	WRIT BRANCH (DIVISIO BENCH-1)
018/2025	06.02.2025	BLAPL- 816/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-02- 04	
019/2025	06.02.2025	ABLAPL- 1100/2025	DEBASISH SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-02- 03	BAIL-1
020/2025	06.02.2025	BLAPL- 736/2025	J. C. BARAL	C.O.	COURT NO. 6	Order Dtd. 2025-02- 04	
022/2025	06.02.2025	ABLAPL- 1063/2025	MANOJA KUMAR MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02- 03	BAIL-2
023/2025	06.02.2025	ABLAPL- 1071/2025	MANOJ KUMAR MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02- 03	BAIL-1

024/2025	06.02.2025	ABLAPL-8871/2024	GC JENA	C.O.	COURT NO. 12	Order Dtd. 2025-02-04	
026/2025	06.02.2025	ABLAPL-495/2025	MK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	BAIL-1
027/2025	06.02.2025	BLAPL-8934/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-04	
028/2025	06.02.2025	BLAPL-10382/2024	D SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-02-04	
030/2025	06.02.2025	BLAPL-8934/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	
031/2025	06.02.2025	BLAPL-8103/2024	B DAS	C.O.	COURT NO. 12	Order Dtd. 2025-02-04	BAIL-2
032/2025	06.02.2025	BLAPL-687/2025	PK LENKA	C.O.	COURT NO. 12	Order Dtd. 2025-02-05	
033/2025	06.02.2025	BLAPL-852/2025	AK RANA	C.O.	COURT NO. 12	Order Dtd. 2025-02-04	BAIL-1
034/2025	06.02.2025	BLAPL-829/2025	S BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-02-04	BAIL-2
035/2025	06.02.2025	BLAPL-265/2025	DK BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-02-04	BAIL-1
036/2025	06.02.2025	BLAPL-767/2025	G SUNDARAY	C.O.	COURT NO. 10	Order Dtd. 2025-02-04	
037/2025	06.02.2025	BLAPL-871/2025	C SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-02-04	
063/2025	06.02.2025	WP (C) - 3169/2025	P R PARIDA	C.O.	COURT NO. 10	Order Dtd. 2025-02-04	
068/2025	06.02.2025	WP (C) - 1061/2016	R K SAHU	C.O.	COURT NO. 10	Order Dtd. 2025-02-	WRIT BRANCH-5

						03	
069/2025	06.02.2025	WP (C) - 7429/2017	R K SAHU	C.O.	COURT NO. 10	Order Dtd. 2025-02- 03	WRIT BRANCH-5
070/2025	06.02.2025	WP (C) - 29631/2024	R K MOHABHOI	C.O.	COURT NO. 10	Order Dtd. 2025-02- 03	
071/2025	06.02.2025	WP (C) - 14489/2018	G C BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-01- 28	WRIT BRANCH-8
074/2025	06.02.2025	CONTC- 4902/2024	B R KAR	C.O.	COURT NO. 10	Order Dtd. 2025-02- 03	CONTEMPT
076/2025	06.02.2025	CONTC- 4904/2024	M/S BHABA RANJAN KAR	C.O.	COURT NO. 10	Order Dtd. 2025-02- 03	
079/2025	06.02.2025	CONTC- 4905/2024	M/S BHABA RANJAN KAR	C.O.	COURT NO. 10	Order Dtd. 2025-02- 03	
081/2025	06.02.2025	CONTC- 4906/2024	M/S BHABA RANJAN KAR	C.O.	COURT NO. 10	Order Dtd. 2025-02- 03	
084/2025	06.02.2025	CONTC- 4907/2024	M/S BHABA RANJAN KAR	C.O.	COURT NO. 10	Order Dtd. 2025-02- 03	
085/2025	06.02.2025	CONTC- 4908/2024	M/S BHABA RANJAN KAR	C.O.	COURT NO. 10	Order Dtd. 2025-02- 03	
086/2025	06.02.2025	CONTC- 5214/2024	B PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-02- 04	
087/2025	06.02.2025	ABLAPL- 1238/2025	PR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	
088/2025	06.02.2025	ABLAPL- 1237/2025	PK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	
089/2025	06.02.2025	WP (C) - 2789/2025	S K PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	WRIT BRANCH (DIVISIO BENCH-1)
090/2025	06.02.2025	ABLAPL- 1235/2025	PK SINGH	C.O.	COURT NO.	Order Dtd.	

					17	2025-02-04	
91/2025	06.02.2025	CMP-170/2025	PRITAM KUMAR MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	
92/2025	06.02.2025	ABLAPL-1239/2025	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	
93/2025	06.02.2025	ABLAPL-1222/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	BAIL-1
94/2025	06.02.2025	WP (C) - 7885/2024	S NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	WRIT BRANCH (DIVISION BENCH-2)
95/2025	06.02.2025	WP (C) - 1867/2025	K K PANIGRAHI	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	WRIT BRANCH-1
96/2025	06.02.2025	WP (C) - 7884/2024	S DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	WRIT BRANCH (DIVISION BENCH-2)
97/2025	06.02.2025	WP (C) - 7884/2024	S NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	WRIT BRANCH (DIVISION BENCH-2)
98/2025	06.02.2025	WP (C) - 28946/2019	B K PATI	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	WRIT BRANCH (DIVISION BENCH-2)
99/2025	06.02.2025	WP (C) - 1067/2020	J J PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	WRIT BRANCH (DIVISION BENCH-2)
00/2025	06.02.2025	ABLAPL-1097/2025	BK SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	
01/2025	06.02.2025	ABLAPL-1231/2025	PK DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	
02/2025	06.02.2025	JCRLA-88/2023	S CHOUDHURYI	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	CRIMINAL APPEAL
03/2025	06.02.2025	CMP-852/2024	G. R. PATRA	C.O.	COURT NO. 23	Order Dtd. 2025-02-04	
04/2025	06.02.2025	CONTC-	A. K. MISHRA	C.O.	COURT	Order	

		7892/2024			NO. 23	Dtd. 2025-02-03	
05/2025	06.02.2025	ARBA-5/2025	P. K. HAZARY	C.O.	COURT NO. 23	Order Dtd. 2025-02-03	M.J.C.
06/2025	06.02.2025	ABLAPL-1099/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-02-03	
07/2025	06.02.2025	CONTC-7879/2024	B. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-03	CONTEMPT
08/2025	06.02.2025	CONTC-8093/2024	A. K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	
09/2025	06.02.2025	WP (C) - 26399/2024	R. R. DAS	C.O.	COURT NO. 5	Order Dtd. 2025-04-02	WRIT BRANCH (DIVISION BENCH-1)
10/2025	06.02.2025	WP (C) - 684/2025	S. MITRA	C.O.	COURT NO. 5	Order Dtd. 2025-02-05	WRIT BRANCH-1
11/2025	06.02.2025	WP (C) - 3165/2025	M. DAS	C.O.	COURT NO. 5	Order Dtd. 2025-02-04	WRIT BRANCH-4
12/2025	06.02.2025	WP (C) - 1098/2025	P. K. LENKA	C.O.	COURT NO. 5	Order Dtd. 2025-02-03	WRIT BRANCH-4
13/2025	06.02.2025	WP (C) - 32968/2024	D. K. JENA	C.O.	COURT NO. 5	Order Dtd. 2025-02-03	WRIT BRANCH-2
14/2025	06.02.2025	WP (C) - 28765/2024	K. C. PANDA	C.O.	COURT NO. 5	Order Dtd. 2025-02-03	
15/2025	06.02.2025	WP (C) - 3410/2025	A. K. ROUT	C.O.	COURT NO. 5	Order Dtd. 2025-02-03	WRIT BRANCH-2
16/2025	06.02.2025	WP (C) - 2706/2025	R. N. PATTNAIK	C.O.	COURT NO. 5	Order Dtd. 2025-02-03	
17/2025	06.02.2025	BLAPL-676/2025	DP DASH	C.O.	COURT NO. 5	Order Dtd. 2025-02-04	

18/2025	06.02.2025	WP (C) - 3360/2025	H. K. DASH	C.O.	COURT NO. 5	Order Dtd. 2025-02- 04	WRIT BRANCH-3
19/2025	06.02.2025	BLAPL- 583/2025	KSHITISH	C.O.	COURT NO. 5	Order Dtd. 2025-02- 04	BAIL-2
20/2025	06.02.2025	WP (C) - 1826/2025	H. K. MOHANTA	C.O.	COURT NO. 5	Order Dtd. 2025-02- 04	WRIT BRANCH-3
21/2025	06.02.2025	WP (C) - 3402/2025	R. K. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2025-02- 04	WRIT BRANCH-8
22/2025	06.02.2025	WP (C) - 32981/2024	S.K.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-02- 04	WRIT BRANCH-2
23/2025	06.02.2025	WP (C) - 32982/2024	S.K.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-02- 04	WRIT BRANCH-1
24/2025	06.02.2025	WP (C) - 32788/2024	B. TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 2025-02- 04	WRIT BRANCH-6
25/2025	06.02.2025	WP (C) - 28069/2024	A. PATTANAIAK	C.O.	COURT NO. 5	Order Dtd. 2025-02- 04	
26/2025	06.02.2025	WP (C) - 3089/2025	D. K. JENA	C.O.	COURT NO. 5	Order Dtd. 2025-02- 04	WRIT BRANCH-1
27/2025	06.02.2025	WP (C) - 3702/2025	S. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2025-02- 05	WRIT BRANCH-2
28/2025	06.02.2025	WP (C) - 24018/2024	B. K. SETHI	C.O.	COURT NO. 5	Order Dtd. 2025-01- 30	
29/2025	06.02.2025	WP (C) - 1867/2025	P. K. LENKA	C.O.	COURT NO. 5	Order Dtd. 2025-02- 04	WRIT BRANCH-1
33/2025	06.02.2025	WP (C) - 5986/2024	S BISWAL	C.O.	COURT NO. 20	Order Dtd. 2025-03- 07	WRIT BRANCH-6
44/2025	06.02.2025	WP (C) - 20971/2023	SABYASACHI PANDA, PRABHU PRASANNA BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-02-	WRIT BRANCH-8

						04	
45/2025	06.02.2025	WP (C) - 20971/2023	M NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-02- 04	WRIT BRANCH-8
46/2025	06.02.2025	WP (C) - 33927/2023	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 01	WRIT BRANCH-7
47/2025	06.02.2025	WP (C) - 33927/2023	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05- 01	WRIT BRANCH-7
48/2025	06.02.2025	WP (C) - 3645/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 05	
49/2025	06.02.2025	CRLA- 1037/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 04	
50/2025	06.02.2025	CRLMC- 3541/2024	HEMANTA KUMAR TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 03	
51/2025	06.02.2025	ABLAPL- 1215/2025	MR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	BAIL-1
52/2025	06.02.2025	ABLAPL- 1214/2025	SP BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	
53/2025	06.02.2025	ABLAPL- 1217/2025	K RASHID	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	
54/2025	06.02.2025	ABLAPL- 1218/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	BAIL-2
55/2025	06.02.2025	ABLAPL- 1241/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	
56/2025	06.02.2025	ABLAPL- 1245/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	
57/2025	06.02.2025	ABLAPL- 1105/2025	M DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02- 05	BAIL-2
58/2025	06.02.2025	WP (C) - 28946/2019	P K DAS	C.O.	COURT NO.	Order Dtd.	WRIT BRANCH

					17	2025-02-05	(DIVISIO BENCH-2)
59/2025	06.02.2025	ABLAPL-1128/2025	AT NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	
60/2025	06.02.2025	ABLAPL-307/2025	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	
61/2025	06.02.2025	ABLAPL-876/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	
62/2025	06.02.2025	ABLAPL-1247/2025	RR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	
63/2025	06.02.2025	WP (C) - 24646/2019	S.R. PATTNAIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	WRIT BRANCH (DIVISIO BENCH-2)
64/2025	06.02.2025	WP (C) - 3111/2025	G R PATRA	C.O.	COURT NO. 21	Order Dtd. 2025-03-10	WRIT BRANCH (DIVISIO BENCH-2)
65/2025	06.02.2025	WP (C) - 1510/2025	S K BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-02-05	WRIT BRANCH-2
66/2025	06.02.2025	WP (C) - 1910/2025	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-02-04	WRIT BRANCH-3
67/2025	06.02.2025	BLAPL-647/2025	DP DASH	C.O.	COURT NO. 21	Order Dtd. 2025-02-04	BAIL-1
68/2025	06.02.2025	WP (C) - 2171/2025	G SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-02-05	
69/2025	06.02.2025	WP (C) - 2555/2025	K N SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-02-04	WRIT BRANCH-8
70/2025	06.02.2025	SA-32/1998	Y DAS	C.O.	COURT NO. 21	Order Dtd. 2025-02-05	SECOND APPEAL
72/2025	06.02.2025	BLAPL-543/2025	S BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-02-04	
73/2025	06.02.2025	BLAPL-	S BARIK	C.O.	COURT	Order	

		628/2025			NO. 21	Dtd. 2025-02- 04	
74/2025	06.02.2025	ABLAPL- 1108/2025	PK MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-02- 05	
75/2025	06.02.2025	ABLAPL- 1093/2025	PK MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-02- 05	BAIL-1
77/2025	06.02.2025	WP (C) - 40680/2023	P N NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-02- 04	WRIT BRANCH-1
78/2025	06.02.2025	WP (C) - 40682/2023	P N NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-02- 04	WRIT BRANCH-1
80/2025	06.02.2025	WP (C) - 3766/2025	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 05	
82/2025	06.02.2025	ABLAPL- 1252/2025	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	BAIL-1
83/2025	06.02.2025	BLAPL- 876/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	BAIL-1
84/2025	06.02.2025	BLAPL- 11221/2024	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-02- 05	BAIL-2
85/2025	06.02.2025	BLAPL- 797/2025	P BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	
86/2025	06.02.2025	BLAPL- 10256/2024	BR SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2025-02- 05	
88/2025	06.02.2025	BLAPL- 10359/2024	BISWAJIT SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02- 05	
89/2025	06.02.2025	BLAPL- 7680/2024	SS PATTANAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	
90/2025	06.02.2025	BLAPL- 133/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02- 05	BAIL-2

91/2025	06.02.2025	BLAPL-125/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	BAIL-2
92/2025	06.02.2025	BLAPL-123/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	BAIL-1
93/2025	06.02.2025	BLAPL-121/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	
94/2025	06.02.2025	BLAPL-879/2025	SR MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	BAIL-2
95/2025	06.02.2025	BLAPL-9974/2024	SAROJA KANTA MANDAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	
97/2025	06.02.2025	WP (C) - 2837/2025	DILIP KUMAR SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-02-03	
98/2025	06.02.2025	BLAPL-399/2025	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	
99/2025	06.02.2025	BLAPL-352/2025	M NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	
200/2025	06.02.2025	BLAPL-5323/2023	SURENDRA DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	BAIL-1
202/2025	06.02.2025	CRLMC-429/2025	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	
203/2025	06.02.2025	WP (C) - 2700/2025	PRASANTA KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	WRIT BRANCH (DIVISIO BENCH-1)
204/2025	06.02.2025	WP (C) - 2963/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	WRIT BRANCH (DIVISIO BENCH-2)
205/2025	06.02.2025	WP (C) - 2516/2025	B. K. PATI	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	WRIT BRANCH-2
206/2025	06.02.2025	WP (C) - 2992/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-	WRIT BRANCH (DIVISIO

						04	BENCH-2)
07/2025	06.02.2025	WP (C) - 3057/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	
08/2025	06.02.2025	WP (C) - 3132/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	
09/2025	06.02.2025	ABLAPL- 1107/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02- 05	BAIL-1
10/2025	06.02.2025	BLAPL- 768/2025	GYANA RANJAN DHAL	C.O.	COURT NO. 17	Order Dtd. 2025-02- 05	
11/2025	06.02.2025	ABLAPL- 996/2025	NIRANJAN ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02- 05	BAIL-2
12/2025	06.02.2025	BLAPL- 12710/2024	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	
13/2025	06.02.2025	ABLAPL- 1092/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02- 05	BAIL-2
14/2025	06.02.2025	BLAPL- 11371/2024	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	
15/2025	06.02.2025	ABLAPL- 1248/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	BAIL-1
16/2025	06.02.2025	ABLAPL- 1243/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	BAIL-1
18/2025	06.02.2025	ABLAPL- 1219/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	
19/2025	06.02.2025	ABLAPL- 1221/2025	DILLIP SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	
20/2025	06.02.2025	ABLAPL- 1227/2025	P. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02- 04	
21/2025	06.02.2025	ABLAPL- 1232/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO.	Order Dtd.	

					17	2025-02-04	
22/2025	06.02.2025	ABLAPL-1212/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	
23/2025	06.02.2025	ABLAPL-1046/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	BAIL-2
24/2025	06.02.2025	WP (C) - 2555/2025	K.N.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	WRIT BRANCH-8
25/2025	06.02.2025	ABLAPL-949/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-01-31	BAIL-2
26/2025	06.02.2025	ABLAPL-1098/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	
27/2025	06.02.2025	ABLAPL-855/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	BAIL-2
28/2025	06.02.2025	WP (C) - 540/2025	S. K. SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	WRIT BRANCH-1
29/2025	06.02.2025	ABLAPL-1224/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	BAIL-1
30/2025	06.02.2025	ABLAPL-1178/2025	SARAT CHANDRA MEKAP	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	BAIL-1
33/2025	06.02.2025	RVWPET-227/2024	S. B. UDGATA	C.O.	COURT NO. 10	Order Dtd. 2025-03-11	
34/2025	06.02.2025	WP (C) - 2943/2025	M K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
35/2025	06.02.2025	WP (C) - 2919/2025	C SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3
36/2025	06.02.2025	WP (C) - 2938/2025	M K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
37/2025	06.02.2025	CONTC-	B B RAY	C.O.	COURT	Order	

		5417/2024			NO. 2 OLD	Dtd. 2025-02- 05	
238/2025	06.02.2025	RVWPET- 192/2019	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 31	CIVIL REVISION
239/2025	06.02.2025	RVWPET- 112/2019	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 31	CIVIL REVISION
240/2025	06.02.2025	RVWPET- 59/2019	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 31	CIVIL REVISION
241/2025	06.02.2025	RVWPET- 227/2018	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 31	CIVIL REVISION
242/2025	06.02.2025	RVWPET- 224/2018	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 31	CIVIL REVISION
243/2025	06.02.2025	RVWPET- 219/2018	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 31	CIVIL REVISION
250/2025	06.02.2025	CRLMC- 1204/2024	M KAR	C.O.	COURT NO. 15	Order Dtd. 2025-02- 14	CRIMINAL MISC
253/2025	06.02.2025	WP (C) - 30976/2023	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 10	WRIT BRANCH-5
256/2025	06.02.2025	WP (C) - 27071/2022	RABI SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 20	WRIT BRANCH-4
257/2025	06.02.2025	WP (C) - 3612/2025	L. SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-8
258/2025	06.02.2025	ABLAPL- 1240/2025	ASUTOSH TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2025-02- 05	BAIL-1
259/2025	06.02.2025	BLAPL- 10995/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-02- 05	
260/2025	06.02.2025	CRLMC- 450/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 1	Order Dtd. 2025-02- 05	

261/2025	06.02.2025	WP (C) - 816/2025	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2025-02- 04	WRIT BRANCH-8
262/2025	06.02.2025	ABLAPL- 1246/2025	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2025-02- 04	
263/2025	06.02.2025	RPFAM- 278/2023	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-02- 05	FIRST APPEAL
264/2025	06.02.2025	ABLAPL- 1253/2025	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2025-02- 04	BAIL-1
265/2025	06.02.2025	CRLMC- 1549/2021	A K ROUL	C.O.	COURT NO. 6	Order Dtd. 2025-03- 07	CRIMINAL MISC
267/2025	06.02.2025	CRLMC- 430/2025	LAXMI CHARAN BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-02- 05	CRIMINAL MISC
268/2025	06.02.2025	WP (C) - 2400/2025	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-02- 24	WRIT BRANCH-7
269/2025	06.02.2025	CRLMC- 4435/2024	R. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-01- 07	
270/2025	06.02.2025	WP (C) - 1265/2025	G JAYSINGH	C.O.	COURT NO. 25	Order Dtd. 2025-02- 17	WRIT BRANCH-6
271/2025	06.02.2025	FAO- 540/2024	N. K. SATAPATHY	C.O.	COURT NO. 25	Order Dtd. 2025-02- 05	
272/2025	06.02.2025	WP (C) - 10654/2024	G S MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03- 24	WRIT BRANCH-5
273/2025	06.02.2025	FAO- 537/2024	N. K. SATAPATHY	C.O.	COURT NO. 25	Order Dtd. 2025-02- 05	
274/2025	06.02.2025	CONTC- 4288/2024	GANESWAR BEHERA	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	
275/2025	06.02.2025	BLAPL- 284/2025	P PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-02-	

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276/2025	06.02.2025	ABLAPL-1229/2025	HAREKRUSHNA DASH	C.O.	COURT NO. 25	Order Dtd. 2025-02-04	
277/2025	06.02.2025	BLAPL-10744/2024	M DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-05	BAIL-1
278/2025	06.02.2025	ABLAPL-1225/2025	MANOJ KUMAR MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-02-04	BAIL-1
279/2025	06.02.2025	BLAPL-12022/2024	PK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-05	
280/2025	06.02.2025	CRLA-842/2024	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-04	
281/2025	06.02.2025	RSA-98/2024	MANGUL NAIK	C.O.	COURT NO. 12	Order Dtd. 2025-03-24	SECOND APPEAL
282/2025	06.02.2025	CRLMC-2247/2023	J SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-04-10	CRIMINAL MISC
283/2025	06.02.2025	BLAPL-655/2025	DP DASH	C.O.	COURT NO. 12	Order Dtd. 2025-02-04	
284/2025	06.02.2025	WP (C) - 26/2025	L D PANDA	C.O.	COURT NO. 3	Order Dtd. 2025-03-17	WRIT BRANCH-6
285/2025	06.02.2025	BLAPL-6053/2024	GK ROUT	C.O.	COURT NO. 3	Order Dtd. 2025-01-30	BAIL-2
286/2025	06.02.2025	CRLMP-13/2025	D K NAIK	C.O.	COURT NO. 3	Order Dtd. 2025-02-05	
287/2025	06.02.2025	CRLMP-103/2025	A MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-02-05	WRIT BRANCH-8
288/2025	06.02.2025	CRLMP-25/2025	G R PTRIA	C.O.	COURT NO. 3	Order Dtd. 2025-02-05	
289/2025	06.02.2025	WP (C) - 24332/2024	S K BISWAL	C.O.	COURT NO. 3	Order Dtd.	

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290/2025	06.02.2025	WP (C) - 2337/2025	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-10	WRIT BRANCH (DIVISION BENCH-2)
291/2025	06.02.2025	WP (C) - 3129/2025	G R PTRIA	C.O.	COURT NO. 21	Order Dtd. 2025-03-10	
292/2025	06.02.2025	WP (C) - 1722/2025	K DAS	C.O.	COURT NO. 5	Order Dtd. 2025-03-10	
293/2025	06.02.2025	WP (C) - 1231/2025	L PANDA	C.O.	COURT NO. 5	Order Dtd. 2025-02-04	WRIT BRANCH-8
294/2025	06.02.2025	RSA-410/2023	R H ROUT	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	SECOND APPEAL
295/2025	06.02.2025	WP (C) - 3333/2025	A K JATI	C.O.	COURT NO. 6	Order Dtd. 2025-02-19	WRIT BRANCH (DIVISION BENCH-2)
296/2025	06.02.2025	RSA-493/2023	S MOHARANA	C.O.	DR (J)	Order Dtd. 2025-02-05	SECOND APPEAL
297/2025	06.02.2025	CRLA-1237/2022	R K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	CRIMINAL APPEAL
298/2025	06.02.2025	WP (C) - 11702/2021	A C MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2025-02-04	WRIT BRANCH (DIVISION BENCH-2)
299/2025	06.02.2025	MATA-11/2019	H S PAIKRAY	C.O.	COURT NO. 12	Order Dtd. 2025-02-05	FIRST APPEAL
300/2025	06.02.2025	MATA-11/2019	A PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-02-05	FIRST APPEAL
301/2025	06.02.2025	MATA-3/2024	K N SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-02-05	FIRST APPEAL
302/2025	06.02.2025	MATA-3/2024	P K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-02-05	FIRST APPEAL
303/2025	06.02.2025	MATA-	S.S. PATTNAIK	C.O.	COURT	Order	FIRST

		60/2020			NO. 12	Dtd. 2025-02-05	APPEAL
304/2025	06.02.2025	MATA-60/2020	S MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-02-05	FIRST APPEAL
305/2025	06.02.2025	MATA-278/2023	I CH SAHU	C.O.	COURT NO. 12	Order Dtd. 2025-02-05	FIRST APPEAL
309/2025	06.02.2025	BLAPL-10079/2024	GC JENA	C.O.	COURT NO. 12	Order Dtd. 2025-02-04	BAIL-1
310/2025	06.02.2025	BLAPL-10565/2024	PK MISHRA	C.O.	COURT NO. 12	Order Dtd. 2025-02-04	
311/2025	06.02.2025	ABLAPL-14845/2024	ANAND JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	BAIL-1
312/2025	06.02.2025	ABLAPL-1035/2025	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	
313/2025	06.02.2025	CRLMC-375/2025	M R ROUSTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-02-14	
314/2025	06.02.2025	CRLMP-1345/2024	P. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-02-04	
315/2025	06.02.2025	CMP-33/2025	A. K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-03-12	
316/2025	06.02.2025	CMP-1383/2024	L. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-03-12	
317/2025	06.02.2025	CMP-54/2025	B. BAISEKH	C.O.	COURT NO. 10	Order Dtd. 2025-03-12	
318/2025	06.02.2025	CMP-1200/2024	M. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-03-12	
319/2025	06.02.2025	WP (C) - 1256/2025	S. K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-17	WRIT BRANCH (DIVISION BENCH-3)

320/2025	06.02.2025	TRP (C) - 26/2025	J. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-03-12	
321/2025	06.02.2025	TRPCRL-11/2025	P. K. JENA	C.O.	COURT NO. 14	Order Dtd. 2025-03-13	
322/2025	06.02.2025	CRLMC-3212/2024	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	
323/2025	06.02.2025	CRLMC-3724/2024	R. DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-24	
324/2025	06.02.2025	CRLMC-4033/2024	A. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	
325/2025	06.02.2025	CRLMC-4034/2024	M. R. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-20	
326/2025	06.02.2025	CRLMC-44/2025	B. DAS	C.O.	COURT NO. 15	Order Dtd. 2025-04-11	
327/2025	06.02.2025	CRLMC-221/2025	N. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-02-05	CRIMINAL MISC
328/2025	06.02.2025	CRLMC-305/2025	S.K.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-02-05	
329/2025	06.02.2025	CRLMC-427/2025	J. PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-02-05	
330/2025	06.02.2025	BLAPL-886/2025	PK ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-02-05	BAIL-2
331/2025	06.02.2025	CRLMC-428/2025	J. PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-02-05	
332/2025	06.02.2025	CRLMC-464/2025	R. K. SARANGI	C.O.	COURT NO. 15	Order Dtd. 2025-02-05	CRIMINAL MISC
333/2025	06.02.2025	ABLAPL-1196/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-02-	BAIL-1

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334/2025	06.02.2025	CRLMC-468/2025	R. DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-05	
335/2025	06.02.2025	BLAPL-432/2025	S. CHOUDHURY	C.O.	COURT NO. 15	Order Dtd. 2025-02-04	
336/2025	06.02.2025	CRLMA-215/2024	T. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-05	
337/2025	06.02.2025	BLAPL-511/2025	B. N. SAHU	C.O.	COURT NO. 15	Order Dtd. 2025-02-04	
338/2025	06.02.2025	FAO-48/2025	B. MAHALI	C.O.	COURT NO. 15	Order Dtd. 2025-03-10	
339/2025	06.02.2025	BLAPL-510/2025	B. N. SAHU	C.O.	COURT NO. 15	Order Dtd. 2025-02-04	
340/2025	06.02.2025	BLAPL-616/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2025-02-04	BAIL-2
341/2025	06.02.2025	FAO-533/2024	S. K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-10	
342/2025	06.02.2025	BLAPL-663/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2025-02-04	
343/2025	06.02.2025	FAO-540/2024	J. DEHURY	C.O.	COURT NO. 15	Order Dtd. 2025-02-05	
344/2025	06.02.2025	BLAPL-601/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 15	Order Dtd. 2025-02-04	
345/2025	06.02.2025	FAO-537/2024	J. DEHURY	C.O.	COURT NO. 15	Order Dtd. 2025-02-05	
346/2025	06.02.2025	BLAPL-174/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2025-02-04	BAIL-2
347/2025	06.02.2025	WP (C) - 1765/2025	P. K. PARIDA	C.O.	COURT NO. 2	Order Dtd.	WRIT BRANCH-2

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348/2025	06.02.2025	ABLAPL-1242/2025	S. CHOUDHURY	C.O.	COURT NO. 2	Order Dtd. 2025-02-04	
349/2025	06.02.2025	WP (C) - 24786/2024	D. D. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-10-22	
350/2025	06.02.2025	BLAPL-12363/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2025-02-04	
351/2025	06.02.2025	WP (C) - 30637/2024	K. C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-02-19	
352/2025	06.02.2025	WP (C) - 33253/2024	S. P. SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2025-02-03	WRIT BRANCH-8
353/2025	06.02.2025	WP (C) - 33253/2024	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-02-03	WRIT BRANCH-8
354/2025	06.02.2025	BLAPL-12828/2024	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-02-04	BAIL-1
355/2025	06.02.2025	BLAPL-791/2025	SUVENDU BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	
356/2025	06.02.2025	ABLAPL-1209/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	BAIL-2
357/2025	06.02.2025	WP (C) - 33120/2024	G. C. JENA	C.O.	COURT NO. 12	Order Dtd. 2025-02-25	
358/2025	06.02.2025	ABLAPL-1187/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 12	Order Dtd. 2025-02-05	BAIL-1
359/2025	06.02.2025	RPFAM-348/2024	SARAT DASH	C.O.	COURT NO. 3	Order Dtd. 2025-02-03	
360/2025	06.02.2025	CRLA-1086/2024	MRUTYUNJAY MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	
361/2025	06.02.2025	CRLA-	R. K. MALLICK	C.O.	COURT	Order	

		1283/2024			NO. 2 OLD	Dtd. 2025-02- 05	
362/2025	06.02.2025	CRLA- 1273/2024	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 05	
364/2025	06.02.2025	RVWPET- 212/2018	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 31	CIVIL REVISION
368/2025	06.02.2025	WP (C) - 2826/2025	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 04	WRIT BRANCH-1
369/2025	06.02.2025	WP (C) - 820/2025	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 28	
370/2025	06.02.2025	CONTC- 4197/2024	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 04	
371/2025	06.02.2025	CRLMC- 2834/2022	D K DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 29	CRIMINAL MISC
372/2025	06.02.2025	CRLA- 1100/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 15	
373/2025	06.02.2025	BLAPL- 887/2025	B. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 05	
374/2025	06.02.2025	CRLMC- 454/2025	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 04	
375/2025	06.02.2025	WP (C) - 3749/2025	R. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-8
376/2025	06.02.2025	RVWPET- 91/2019	D K BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 30	CIVIL REVISION
377/2025	06.02.2025	RVWPET- 92/2019	D K BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 30	CIVIL REVISION
379/2025	06.02.2025	RVWPET- 83/2019	D K BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 30	CIVIL REVISION

021/2025	06.02.2025	ABLAPL-1104/2025	SWASTIK RATH	GENERAL		Order Dtd. 2025-02-03	
025/2025	06.02.2025	WP (C) - 2567/2025	LALATENDU SAMAL	GENERAL		Order Dtd. 2025-02-04	
029/2025	06.02.2025	CRLMC-452/2025	PRATIMA NAYAK	GENERAL		Order Dtd. 2025-02-05	
038/2025	06.02.2025	OJC-17415/2001	SOUBHAGYA KUMAR DASH	GENERAL		Entire Brief	
039/2025	06.02.2025	OJC-17415/2001	SOUBHAGYA KUMAR DASH	GENERAL		Entire Order	
043/2025	06.02.2025	WP (C) - 20971/2023	MAHESWAR JATI ADVOCATE	GENERAL		Order Dtd. 2025-02-04	WRIT BRANCH-8
044/2025	06.02.2025	WP (C) - 26542/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-07	WRIT BRANCH-3
045/2025	06.02.2025	BLAPL-910/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-02-05	BAIL-2
046/2025	06.02.2025	WP (C) - 3601/2025	ASHIMA RAO	GENERAL		Order Dtd. 2025-02-04	
047/2025	06.02.2025	BLAPL-12759/2024	SOUMYA KANTA TRIPATHY	GENERAL		Order Dtd. 2025-02-04	BAIL-1
048/2025	06.02.2025	WP (C) - 3754/2025	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-02-05	
049/2025	06.02.2025	CONTC-6254/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-31	
043/2025	06.02.2025	CONTC-2026/2022	ADV. TRILOCHAN PANIGRAHI, R.R.DASH, D.NAYAK, S.MISHRA	GENERAL		Order Dtd. 2023-05-01	CONTEMPT
076/2025	06.02.2025	BLAPL-65/2025	PREETAM MISHRA	GENERAL		Order Dtd. 2025-02-05	
079/2025	06.02.2025	FAO-12/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-	MISC. APPEAL SEC.

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81/2025	06.02.2025	FAO-417/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-31	MISC. APPEAL SEC.
87/2025	06.02.2025	RPFAM-6/2024	ROSHAN MISHRA	GENERAL		Entire Document	FIRST APPEAL
96/2025	06.02.2025	ABLAPL-12363/2024	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-02-05	BAIL-2
01/2025	06.02.2025	TRP (C) - 19/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-02-04	
17/2025	06.02.2025	WP (C) - 9906/2012	DEBARCHAN PRADHAN	GENERAL		Petition With Annexures	WRIT BRANCH (DIVISION BENCH)
231/2025	06.02.2025	WP (C) - 3501/2014	DEBARCHAN PRADHAN	GENERAL		Petition With Annexures	WRIT BRANCH (DIVISION BENCH)
251/2025	06.02.2025	WP (C) - 5950/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-15	WRIT BRANCH-6
255/2025	06.02.2025	WP (C) - 27172/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-17	
308/2025	06.02.2025	ABLAPL-805/2025	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2025-01-31	BAIL-2
378/2025	06.02.2025	CONTC-5448/2024	SWADHIN KESARI SINGH	GENERAL		Order Dtd. 2025-02-06	
040/2025	06.02.2025	WP (C) - 2765/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02-05	
041/2025	06.02.2025	WP (C) - 2769/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02-05	WRIT BRANCH-8
042/2025	06.02.2025	CRLMC-3586/2024	C. R. KAR	GENERAL		Order Dtd. 2025-01-31	
050/2025	06.02.2025	WP (C) - 21159/2017	M NAYAK	GENERAL			WRIT BRANCH-8
051/2025	06.02.2025	WP (C) -	P K SWAIN	GENERAL			

		9196/2006					
052/2025	06.02.2025	BLAPL-3212/2024	D R NATH	GENERAL			
053/2025	06.02.2025	ABLAPL-1186/2025	S K PANDA	GENERAL			
054/2025	06.02.2025	WP (C) - 789/2005	M ROUT	GENERAL			
055/2025	06.02.2025	CMP-1340/2024	P BASTIA	GENERAL			
056/2025	06.02.2025	WP (C) - 18818/2023	J M BEHERA	GENERAL			WRIT BRANCH-6
057/2025	06.02.2025	RSA-192/2002	I PANDA	GENERAL			SECOND APPEAL
058/2025	06.02.2025	WP (C) - 29497/2023	J M BEHERA	GENERAL			WRIT BRANCH-5
059/2025	06.02.2025	WP (C) - 29497/2023	J M BEHERA	GENERAL			WRIT BRANCH-5
060/2025	06.02.2025	JCRLA-14/2009	P C MISHRA	GENERAL			CRIMINAL APPEAL
061/2025	06.02.2025	WP (C) - 2527/2004	P K SWAIN	GENERAL			
062/2025	06.02.2025	FAO-378/2017	A PRUSTY	GENERAL			MISC. APPEAL SEC.
064/2025	06.02.2025	WP (C) - 27301/2023	M NAYAK	GENERAL			WRIT BRANCH (DIVISIO BENCH-3)
065/2025	06.02.2025	WP (C) - 883/2025	S K NAYAK	GENERAL			WRIT BRANCH-2
066/2025	06.02.2025	WP (C) - 38431/2023	P K BEHERA	GENERAL			WRIT BRANCH (DIVISIO BENCH-2)
067/2025	06.02.2025	WP (C) - 38398/2023	P K BEHERA	GENERAL			WRIT BRANCH (DIVISIO BENCH-2)
072/2025	06.02.2025	BLAPL-5297/2024	J SAHOO	GENERAL			BAIL-2
073/2025	06.02.2025	FAO-389/2022	S PANIGRAHI	GENERAL			MISC. APPEAL SEC.

075/2025	06.02.2025	SA-340/1980	B DAS	GENERAL			
077/2025	06.02.2025	WP (C) - 31160/2024	J B ROUT	GENERAL			
078/2025	06.02.2025	WP (C) - 30947/2024	P N NAYAK	GENERAL			WRIT BRANCH-3
080/2025	06.02.2025	WP (C) - 30948/2024	P N NAYAK	GENERAL			WRIT BRANCH-3
082/2025	06.02.2025	WP (C) - 88/2025	J B ROUT	GENERAL			WRIT BRANCH-4
083/2025	06.02.2025	CMP-1144/2016	P K BISWAL	GENERAL			
083/2025	06.02.2025	WP (C) - 11327/2005	J SAHOO	GENERAL			
083/2025	06.02.2025	WP (C) - 8373/2009	G SUNDARA	GENERAL			WRIT BRANCH (DIVISION BENCH)
083/2025	06.02.2025	MATA-82/2022	K C PANDA	GENERAL			FIRST APPEAL
084/2025	06.02.2025	CONTC-926/2013	S K MOHANTY	GENERAL			CONTEMPT
085/2025	06.02.2025	WP (C) - 24785/2024	R K MEHER	GENERAL			
086/2025	06.02.2025	ABLAPL-1220/2025	A K BEHERA	GENERAL			BAIL-1
087/2025	06.02.2025	ABLAPL-1191/2025	A K BEHERA	GENERAL			BAIL-1
088/2025	06.02.2025	WP (C) - 3269/2025	J P KAR	GENERAL			WRIT BRANCH (DIVISION BENCH-2)
089/2025	06.02.2025	WP (C) - 24296/2024	J P KAR	GENERAL			
090/2025	06.02.2025	WP (C) - 1875/2025	S MOHARANA	GENERAL			WRIT BRANCH-5
091/2025	06.02.2025	ABLAPL-1125/2025	P K BEHERA	GENERAL			BAIL-1
092/2025	06.02.2025	ABLAPL-956/2025	P K BEHERA	GENERAL			BAIL-2
097/2025	06.02.2025	ABLAPL-1042/2025	D K DALAI	GENERAL			BAIL-2
098/2025	06.02.2025	BLAPL-	P.K DASH	GENERAL		Order	BAIL-2

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244/2025	06.02.2025	ABLAPL-1055/2025	PRADIPTA BEURA	GENERAL		Order Dtd. 2025-02-03	
245/2025	06.02.2025	BLAPL-12546/2024	PRADIPTA BEURA	GENERAL		Order Dtd. 2025-02-03	
246/2025	06.02.2025	ABLAPL-799/2025	P. BEURA	GENERAL		Order Dtd. 2025-01-29	BAIL-1
247/2025	06.02.2025	ABLAPL-1130/2025	PRADIPTA BEURA	GENERAL		Order Dtd. 2025-02-03	BAIL-1
248/2025	06.02.2025	ABLAPL-843/2025	PRADIPTA BEURA	GENERAL		Order Dtd. 2025-01-29	
249/2025	06.02.2025	ABLAPL-1047/2025	PRADIPTA BEURA	GENERAL		Order Dtd. 2025-02-03	BAIL-1
252/2025	06.02.2025	RVWPET-212/2018	T SETHI	GENERAL			CIVIL REVISION
254/2025	06.02.2025	WP (C) - 23891/2024	B PRUSTY	GENERAL			
266/2025	06.02.2025	ABLAPL-1057/2025	PRADIPTA BEURA	GENERAL		Order Dtd. 2025-02-03	
306/2025	06.02.2025	WP (C) - 18129/2016	K MANDAL	GENERAL			WRIT BRANCH-4
307/2025	06.02.2025	WP (C) - 18571/2011	P N NAYAK	GENERAL			WRIT BRANCH-1
363/2025	06.02.2025	WP (C) - 3454/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-05	WRIT BRANCH-4
365/2025	06.02.2025	WP (C) - 12718/2006	J SAHOO	GENERAL			
366/2025	06.02.2025	ABLAPL-1202/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-05	BAIL-1
367/2025	06.02.2025	ABLAPL-1056/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-	

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